12.21 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

Situation arising out of on-going economic blockade in Manipur resulting in non-availability of essential commodities, including medicines and steps taken by the Government in regard thereto

PROF. VIJAY KUMAR MALHOTRA (SOUTH DELHI): Sir, I call the attention of the hon. Minister of Home Affairs to the following matter of urgent public importance and request that he may make a statement thereon:

> "The situation arising out of on-going economic blockade in Manipur resulting in non-availability of essential commodities, including medicines and steps taken by the Government in regard thereto."

*THE MINISTER OF HOME AFFAIRS (SHRI SHIVRAJ V. PATIL): Sir, this year, the Government of Manipur declared a public holiday on 18th June. It was also declared as 'State Integrity Day'. A body called All Naga Students Association of Manipur (ANSAM), called for protest rallies in hill districts (Senapati, Ukhrul, Taminglong and Chandel) of Manipur on 16th June asking the State Government to rescind the decision to declare 18th June as Integrity Day and public holiday on that day. After that, in the night intervening 19th June and 20th June, an economic blockade has been declared by the ANSAM.

Manipur is connected to the rest of the country by NH-39, which passes from Dimapur to Mao (in Manipur) through Nagaland territory. Then the road passes through hill districts in Manipur, before entering Imphal valley. Other road, that is, NH-53 connects Silchar in Assam to Imphal in Manipur. It also passes through Naga dominated Taminglong district in Manipur. Both these roads have been blocked by the ANSAM in Manipur. There were problems on NH-53 like presence of insurgent groups and bad conditions at some places.

---

*Also placed in Library,See No.l.t.2435/05.

Manipur gets about 200 trucks daily. From the date of blockade, till 2.8.2005, normally around 8,000 trucks would have brought supplies to Manipur like petrol, diesel, LPG and foodgrains. However, only about 700 trucks including

petrol tankers (52 vehicles on 20.6.2005, 69 vehicles on 3.7.2005, 55 vehicles on 11.7.2005, 45 vehicles on 17.7.2005, 51 vehicles on 23.7.2005, 91 vehicles on 26.7.2005, 103 vehicles on 28.7.2005) have been able to enter the valley. This has resulted in shortage of essential commodities in the State. All drugs in generic names are available. Some branded products are less in quantity. No serious complaints of shortage have come from hospitals. However, action is being taken for air lifting of medicines and life saving drugs, if necessary, at short notice.

The State Government has been organizing convoys of trucks/tankers to bring POL from Khatkhati in Assam via Dimapur on National Highway-39. State Governments of Assam and Nagaland have been providing security to the convoys in their respective territories. Army was asked to clear National Highway-53 of insurgent elements, which was done around second week of July. However, on the intervening night of 19/20 July, a bailey bridge over river Irang was cut by some miscreants. The bridge has become operational on 26.7.2005 and security has been tightened on National Highway-53. Due to plying of heavy vehicles, bridges on National Highway-53 at Makru and Barak were damaged. The same have been repaired by BRO and have been opened for heavy vehicles with effect from 2.8.2005. Further strengthening of bridges on National Highway-53 for sustained/regular movement is still continuing. The State Government has reported that over 2,000 empty trucks have left Imphal on 2.8.2005 via National Highway-53 for Jiribam-Silchar. Loaded vehicles with gross weight up to 100 metric tons shall ply on Jiribam/Imphal route with effect from 3.8.2005.

The Union Government has been in touch with the State Governments of Manipur, Nagaland and Assam and monitoring the position. I have been in touch with the Chief Ministers of Manipur, Nagaland and Assam. I have asked them to cooperate with each other and see that the essential commodities are allowed to be transported to Imphal and other places without any obstructions. The Chief Ministers of Assam and Nagaland have promised to extend all the help required in this respect. The Chief Minister of Manipur is asked to see that the essential commodities are reached to the city of Imphal and other places. He has been asked to provide escort to the vehicles carrying the goods and also see that

through dialogue with ANSAM the situation is made conducive for free flow of goods in the State. Additional forces have been deployed in Manipur.

The Union Home Secretary had held a meeting with the Chief Secretaries and Directors General of Police of these States on 15th of July, 2005. He is again meeting the officers to see that the problem is solved without any further delay.

Indian Oil Corporation and Food Corporation of India have been asked to make all efforts to send maximum supplies to Manipur. Full protection to the convoys carrying these essentials is asked to be assured.

Those who are involved in the blockade in Manipur and other places should be restrained. Security forces are asked to see that the blockade is not allowed and law and order and peace are maintained in the area.

The Ministers of Manipur Government and representatives of ANSAM met in Senapati yesterday. The reports are that the talks between them are encouraging and would help in solving the problem. They are likely to continue these talks.

Sir, this happened yesterday night. I received the notice yesterday night. I had prepared the statement and I had given it. But when I have got this information in the morning, I had to change it and the information has to come from Manipur. I got the notice only yesterday night.

The Union Home Secretary is likely to visit that area very soon to help the State Governments to overcome the difficulties that are faced by them.

Whenever the blockade of this nature takes place, common people suffer. We are sympathetic to the suffering of the common people in the State of Manipur. We have asked the State Government to do everything possible to overcome the difficulties arising out of the shortages of essential commodities in the State. We have promised them to help in every respect to see that there are no shortages of essential commodities in the State. By following different routes and by using all the means which can be used, the commodities required would be supplied to them. In case it becomes necessary, airlifting of commodities like medicine would also be done.

The problems in these States are of very sensitive nature. In order to maintain law and order and peace in the area it is necessary to keep in mind the

sensitivity of the people belonging to different tribes. From Delhi we are trying to bear in mind these delicate aspects and are also asking the State Governments and the citizens of the State to bear these aspects in mind and help each other - the Governments in the States and all of us in the country.

By and large, majority of the people and the political parties have understood the situation in correct perspective and have cooperated. We hope that this will be continued in the future and aberrations are not allowed to occur which could cause concern to all of us. Thank you.

प्रो. विजय कुमार मल्होत्रा : अध्यक्ष महोदय, यहां पर माननीय मंत्री जी ने जो वक्तव्य दिया है, वह बहुत निराशाजनक है तथा मणिपुर की जनता और नार्थ-ईस्ट की जनता की भावनाओं पर मलहम लगाने के बजाए, उनके जख्मों पर नमक छिड़कने के समान है। माननीय मंत्री जी ने कहा कि वहां कि जनता को दवाइयां मिलने में कठिनाइयां नहीं आ रही हैं, तथा दूसरी दिक्कतें नहीं आ रही हैं, असत्य है। एक एलपीजी का सिलेंडर वहां 700 रुपये में, एक लीटर पेट्रोल 70 रुपये में और एक लीटर मिट्टी का तेल 40 रुपये में मिल रहा है। लोगों को भारी दिक्कतों का सामना करना पड़ रहा है। सब्जियां वहां मिल नहीं रही हैं, दवाइयां अस्पतालों में नहीं हैं और लोग बिना दवाइयों के मर रहे हैं और लगातार 44 दिनों से यह हो रहा है।

अध्यक्ष जी, इससे गंभीर बात क्या होगी कि माननीय मंत्री जी ने आर्डर दे दिया कि ब्लॉकेड हटाया जाए। वहां पर 44 दिनों से ब्लॉकेड चल रहा है और लगातार 44 दिनों से लोग इस कठिनाई में पड़े हुए हैं। मैं माननीय मंत्री जी से जानना चाहता हूं कि इन 44 दिनों में ब्लॉकेड को हटाने के लिए क्या किया गया? यह सब 19 जून से शुरू हुआ लेकिन क्यों शुरू हुआ? 19 जून से इसलिए शुरू हुआ कि 18 जून को वहां पर मणिपुर इंटेग्रिटी-डे मनाया जाता है और हर साल उसके एक दिन पहले कहा जाता है कि छुट्टी होगी। लेकिन इस बार चार जून को ही घोषणा कर दी कि 18 जून को छुट्टी रहेगी। इसका व्यापक असर हुआ। वहां के मुख्यमंत्री ने इस बार 4 जून को क्यों घोषणा की, इससे पहले तो कभी इतने दिनों पहले घोषणा नहीं हुई थी। नगालेंड के लोग जो ब्लॉकेड चाहते थे उन्हें तैयारी का मौका दिया गया और 19 जून से ब्लॉकेड शुरू किया गया। न तो

मणिपुर की सरकार ने और न ही केन्द्र सरकार ने इसके हल के लिए कोई कदम उठाया। पन्द्रह जुनाई को चीफ-सैक्रेट्री मीटिंग कर रहे हैं। इन 44 दिनों में क्या गृहमंत्री वहां गये, माननीय प्रधान मंत्री जी वहां गये, उनकी अध्यक्षा वहां गयीं? क्या मणिपुर हिंदुस्तान का हिस्सा नहीं है? हाई-वे नम्बर. 39 बंद है, हाई-वे नम्बर 53 या दूसरे हाई-वे के पुल उड़ा दिये गये और कोई वहां जा नहीं पाया। हाई-कोर्ट ने 27 जुलाई को आर्डर करते हुए कहा कि "this blockade is illegal, unconstitutional", directing the Government to take all necessary steps under the law immediately for removal of economic blockade. 27 जुलाई के आर्डर के बाद 6 दिन और बीत गये, उसके बीच में क्या हुआ? नगालैंड के लोगों से आप बातचीत कर रहे हैं और आपने सीज़-फायर 6 महीने के लिए और एक्सटेंड कर दिया। क्या 6 महीने सीज़-फायर एक्सटेंड करने से पहले आपने बातचीत की कि ब्लॉकेड हटाया जाए। जिस तरह से यहां पर कालिंग-अटेंशन को केजुअली लिया गया है, उसी तरह से मणिपुर की स्थिति को केजुअली लिया जा रहा है। People in Manipur are virtually at a loss to understand whether the Government of the State or that at the Centre have become totally oblivious of their responsibility to enforce the rule of law or they have subjugated their constitutional rights and responsibility to the might of a handful of agitationists.

वहां आपने सब कुछ उनके ऊपर छोड़ दिया कि थोड़े से लोग मिलकर के सारे हिंदुस्तान की माइट को खत्म कर दें और 44 दिनों तक ब्लॉकेड करते चले जाएं। ऐसी हालत किसी और जगह की होती, किसी और देश में होती या दिल्ली के आसपास ऐसा हुआ होता, तो क्या आप इसे 44 दिनों तक टालरेट करते? आपने उस पर कोई कार्यवाई नहीं की है और परिस्थितियां बिगड़ती गईं। इसके बहुत ही भयंकर परिणाम सामने आने वाले हैं। मुझे मालूम है कि मणिपुर में बहुत दिनों से एजीटेशन हो रहे हैं। वहां पर महिलाओं ने नग्न होकर एजीटेशन किया। एक व्यक्ति ने आत्मदाह कर लिया। यह झगड़ा नागालैंड और मणिपुर का है। हम जानते हैं कि नागालैंड की परिस्थितियां ठीक नहीं हैं, परंतु बातचीत करके इस मामले को सुलझाने की जरूरत थी। जो जनाक्रोश है और जनता का गुस्सा है, वह अब पृथकतावाद में बदलता जा रहा है। वहां पर अब

हिंदुस्तान से आजाद होने की बात की जा रही है। नागालैंड भी हिंदुस्तान से अलग होने की बात करता है। इस पृथकतावाद को बढ़ावा कौन दे रहा है? *.

---

* Not Recorded.

MR. SPEAKER: No, this portion should not be taken down.

PROF. VIJAY KUMAR MALHOTRA : Sir, I am stating the facts. . (*Interruptions*)

SHRI GURUDAS DASGUPTA (PANSKURA): Sir, this is very unfortunate. . (*Interruptions*)

MD. SALIM (CALCUTTA - NORTH EAST): Sir, he is making an allegation. . (*Interruptions*)

MR. SPEAKER: Hon. Members, I have already said that it will not be recorded. I have already mentioned this point.

. (*Interruptions*)

प्रो. विजय कुमार मल्होत्रा : आप इस बात को चाहे निकाल दें, पर कोई व्यक्ति वहां पर सुरक्षित नहीं है, कोई पौलिटिशियन नहीं है और कोई एमएलए नहीं है। सब मजबूर हैं। .(व्यवधान)

अध्यक्ष महोदय : आप बैठ जाइए।

प्रो. विजय कुमार मल्होत्रा : महोदय, उनकी मजबूरी है। सभी आतंकवादियों के सामने घुटने टेक रहे हैं। अध्यक्ष महोदय, ऐसे हालात वहां पैदा हो गए हैं। हमें बहुत निराशा हुई। 44 दिनों के बाद भी माननीय मंत्री जी कह रहे हैं कि हमने आदेश दे दिए, हमने आर्डर कर दिया।

अध्यक्ष महोदय, आज वहां जो परिस्थितियां पैदा हो गई हैं, उसमें वहां की सरकार पूरी तरह से नाकामयाब हुई है।

".Article 355 of the Constitution of India, and it is a fit case for imposition of the President's rule under Article 356."

अगर वहां पर 44 दिनों तक कोई व्यक्ति इसे नहीं रोक सका और माननीय मंत्री जी कह रहे हैं कि मैंने बात कर ली है और वह मंत्रिमंडल बना रहे। Sir, I will take one more minute, and conclude my submission. महोदय, आर्टिकल 356 के तहत मणिपुर की गवर्नमेंट को डिसमिस कर दिया जाए।

दूसरी बात, बार्डर रोड आर्गनाइजेशन के ऊपर सभी रोड्स और पुलों की जिम्मेदारी होनी चाहिए। इसके अलावा वहां पर और अधिक सैनिक बल भेजने की भी आवश्यकता है। ऑयल कारपोरेशन और फूड कारपोरेशन से आप कहें कि वे इसे ध्यान में रखें।

अध्यक्ष महोदय, मैं एक बात और कहना चाहता हूं, यह मामला कोई राजनीतिक प्रश्न नहीं है। बहुत ही भीषण परिस्थितयां आपने पैदा कर दी और इसकी जिम्मेदारी मणिपुर सरकार पर भी है और देश के गृहमंत्री पर भी, इसकी जिम्मेदारी उनको लेनी चाहिए।

MR. SPEAKER: Thank you very much. Next is Shri Ajoy Chakraborty. Are you in your seat?

SHRI AJOY CHAKRABORTY (BASIRHAT): Yes, Sir. One of the seven sister States is burning right now as a horrible situation is prevailing in Manipur due to the economic blockade done by some naga rebel groups by closing the highways for nearly one month and 15 days. It has resulted in the prices of essential commodities rising to such a limit that the prices have gone beyond the capacity or reach of the common people. . (*Interruptions*)

MR. SPEAKER: Please be silent in the House.

. (*Interruptions*)

SHRI AJOY CHAKRABORTY : Certain essential commodity like rice is available at Rs. 50 per kg; diesel is available at Rs. 80 per litre; and prices of all other essential commodities are rising. The people are also faced with irreparable loss and injury. They have no capacity to purchase the essential commodities for their own consumption. As a result of this, a large number of people are now facing starvation. This sort of situation is prevailing there, and it is not a new situation there. The State of Manipur has been burning for the last few years for some reasons, which are known to everybody.

MR. SPEAKER: Please put your question.

SHRI AJOY CHAKRABORTY : Yes, Sir. I am going to ask my question.

Our distinguished colleague, Prof. Vijay Kumar Malhotra, has not talked about the real problem in Manipur. As his Party was defeated in the elections, he is urging for the imposition of President's Rule in Manipur. There is an elected Government in Manipur, and they are running the Government to the best of their ability. Therefore, I totally differ with his opinion.

When the Manipur State Government reported to the Government of India regarding the blockade and the horrible situation which has been created in Manipur, what steps has the Government of India has taken based on the report of the Manipur State Government?

I will now come to some other questions. The main problem of Manipur is the question related to the disintegration of Manipur. Some Naga rebels want to disintegrate Manipur. Is it a fact that some Naga rebel groups, like NSCN (IM) and NSCN (Kaplong) and some other Naga rebel groups, are demanding a greater Nagalim by including some districts of Manipur, some parts of Assam and Arunachal Pradesh? If that is so, what is the attitude or the view of the Government of India on that matter?

Thirdly, the previous NDA Government have appointed Mr. Padmanabaiah, former Home Secretary, as an Interlocutor to discuss with the Naga rebel groups. Mr. Padmanabaiah met and had discussions with different Naga rebel groups in Bangkok and at other places. What is the outcome of these discussions?

I am now coming to another question. I would like to know whether the Government of India is going to continue Mr. Padmanabaiah, former Home Secretary, as the Interlocutor to discuss with different Naga rebel groups. If so, what is the reason behind it or has any new person been appointed or nominated by the Government of India to be an Interlocutor to continue the dialogue with different Naga rebel groups?

What is the actual economic loss incurred by Manipur during the last 15 days due to economic blockade by Naga rebel groups?

I would like to know whether the Government of India has put in place any mechanism for supplying essential commodities, by airlifting them or in any other way, to the people of Manipur.

My last question is whether the Government of India is rendering any financial aid or assistance to Manipur to cope with the situation; and whether any other help or assistance is being given to the Manipur State Government to cope with the horrible situation, including the construction of roads, highways, etc. In Manipur, a popular and elected Government is functioning.

श्री थावरचंद गेहलोत (शाजापुर) : माननीय अध्यक्ष महोदय, मैं आपसे प्रार्थना करना चाहता हूं कि मुझे अन्य माननीय सदस्यों की तुलना में एक मिनट ज्यादा बोलने के लिए समय देंगे तो अच्छा होगा।

अध्यक्ष महोदयः आपने एक मिनट ले लिया है। आप अपना भाषण शुरू करें।

श्री थावरचंद गेहलोत : अध्यक्ष महोदय, मैं मणिपुर गया था। हम चार सांसद इस विषय की जानकारी के लिए मणिपुर गए थे। मैं निरन्तर डेढ़ वर्षों से मणिपुर आता-जाता रहता हूं। गृह मंत्री जी ने जो जवाब दिया है उसमें अत्यधिक असत्यता है। उन्होंने कहा है कि 15 जुलाई को केन्द्रीय गृह सचिव और वहां के राज्य के चीफ सैक्रेटरी के साथ मीटिंग हुई थी। इस प्रकार की कोई मीटिंग नहीं हुई है। मैं माननीय मंत्री जी से जानना चाहता हूं कि यदि मीटिंग हुई है तो कहां हुई, उसमें कौन-कौन लोग सम्मिलित थे, क्या-क्या निर्णय हुए और उन पर क्या अमल हुआ? मैं इस अवसर पर एक बात और कहना चाहता हूं कि वहां की कांग्रेस सरकार इनसर्जेंट्स से मिली है। उसकी आतंकवादियों से मिलीभगत है। .(व्यवधान)

SHRI AJOY CHAKRABORTY : Sir, this is not right. Please do not allow this.

MR. SPEAKER: The hon. Minister will deal with that. Why are you worried about it?

श्री थावरचंद गेहलोत : इसी कारण से 45 दिन से आर्थिक अवरोध पैदा हुआ और अभी भी चल रहा है। दुख की बात यह है कि इन 45 दिनों में वहां की सरकार ने आंदोलनकारियों से किसी प्रकार की कोई चर्चा नहीं की और न ही कानूनी प्रावधानों का प्रयोग करते हुए उन्हें वहां से हटाने की कोशिश की। हम चीफ सैकेट्री से मिले, हम गवर्नर साहब से मिले। हम चीफ मिनिस्टर से

मिले उन्होंने कहा कि हमने तीन बार पत्र लिखे हैं कि हम आपसे बात करना चाहते हैं। आंदोलनकारी कह रहे हैं कि जो चार नागा बाहुल जिले हैं, के बारे में चर्चा करना चाहते हैं तो हम चर्चा करने के लिए तैयार हैं और मणिपुर से बाहर किसी राज्य में जाकर करना चाहें तो भी हम चर्चा करने के लिए तैयार हैं, इस पर सरकार नतमस्तक हो गई और

कोई चर्चा नहीं कर पा रही है। वहां डीजल और पेट्रोल पम्प 99.99 प्रतिशत बंद हैं। मेरी जानकारी के अनुसार केंद्र सरकार का जो आईबी है, उसने केंद्र सरकार के पास रिपोर्ट भेजी है कि *.

अध्यक्ष महोदय : इसे रिकॉर्ड से निकाल दीजिए।

...(व्यवधान)

श्री थावरचंद गेहलोत : अध्यक्ष महोदय, चाहे आप इसको कार्रवाई से निकाल दें लेकिन मैं आपके माध्यम से माननीय मंत्री जी से निवेदन करना चाहता हूं कि वह आईबी की रिपोर्ट देखे। अगर मेरी बात में सत्यता हो, तो उस पर कार्रवाई करें अन्यथा मुझे सूचना दे दें मैं उनसे सार्वजनिक रूप से माफी मांग लूंगा। मैं इस अवसर पर यह कहने के लिए तैयार हूं.(व्यवधान)

अध्यक्ष महोदय : आपके बारे में हमने कुछ नहीं बोला।

...(व्यवधान)

श्री थावरचंद गेहलोत : आपने कहा कि.(व्यवधान)

अध्यक्ष महोदय : एक या दो बातों को रिकॉर्ड से निकाल दिया है, क्योंकि इस तरह की बात इस माफिक नहीं चलती।

...(व्यवधान)

श्री थावरचंद गेहलोत : हाईकोर्ट में.(व्यवधान)

अध्यक्ष महोदय : आपने हमें नोटिस दिया है। आप थोड़ा रूल को ध्यान में रखें।

...(व्यवधान)

श्री थावरचंद गेहलोत : अध्यक्ष महोदय, हाईकोर्ट में.(व्यवधान)

MR. SPEAKER: You cannot make allegations so easily. हम आपको थोड़ी मदद भी देते हैं। You are a senior Member.

. (*Interruptions*)

श्री थावरचंद गेहलोत : मैं कह रहा था कि यह आईबी की रिपोर्ट है.(व्यवधान)

MR. SPEAKER: Please sit down.

श्री थावरचंद गेहलोत : अध्यक्ष महोदय, मैं कह रहा हूं यह आईबी की रिपोर्ट है, मैं एलीगेशन नहीं लगा रहा हूं। आईबी की रिपोर्ट की आप जांच करवा लें, इससे पहले भी.(व्यवधान)

---

* Not Recorded.

अध्यक्ष महोदय : आप आगे बोलिए, आप एक ही बात बोल रहे हैं।

...(व्यवधान)

श्री थावरचंद गेहलोत : इससे पहले भी वहां की कांट्रेक्टर ऑफ द एसोसिएशन ने रिट दायर की थी और रिट दायर करने के बाद हाईकोर्ट ने राज्य सरकार को निदेश दिया था कि इस संबंध में कार्रवाई करें लेकिन कोई कार्रवाई नहीं हुई.(व्यवधान)

MR. SPEAKER: Put your question now.

श्री थावरचंद गेहलोत : अध्यक्ष महोदय, 27 जुलाई को हाईकोर्ट ने निदेश दिए कि यहां आर्थिक अवरोध को तुंत रोका जाए और वह सब कार्रवाई करें जिसका नियम में प्रावधान है। परंतु वहां की सरकार ने अभी तक कोई कार्रवाई नहीं की। मैं मंत्री महोदय से जानना चाहता हूं कि हाईकोर्ट के निदेश पर उन्होंने क्या कार्रवाई की है और कब करेंगे?

अंत में एक बात और कहना चाहता हूं कि राज्य में तीन राजमार्ग हैं, राजमार्ग क्रमांक 39 को पूरी तरह से रोक रखा है.(व्यवधान)

अध्यक्ष महोदय : यह क्या हो रहा है? What is happening in the House?

श्री थावरचंद गेहलोत : अध्यक्ष महोदय, राष्ट्रीय राजमार्ग क्रमांक 53 पर बाधाएं पहुंचाई गई हैं और इसके साथ राष्ट्रीय राजमार्ग क्रमांक 150 को अपग्रेड करके उसे व्यवस्थित करने की आवश्यकता है.(व्यवधान)

MR. SPEAKER: Put your question now.

श्री थावरचंद गेहलोत : क्योंकि वृहत् नागालैंड की बात लंबे समय से चल रही है.(व्यवधान)

MR. SPEAKER: It is not a discussion on Manipur.

श्री थावरचंद गेहलोत : महोदय, केंद्र सरकार की ढुलमुल नीति के कारण मुहवई साहब को आश्वासन दिया गया, उनकी कैसेट चल रही है, समाचार चल रहे हैं, उसके कारण भारी असंतोष है और जनता में भय और व्याप्त आक्रोश है। आप इस बात को भी स्पष्ट करें कि मुहवई साहब, एसएनई का जो संगठन है, उसके साथ क्या चर्चा हुई, कौन-कौन से समझौते हो गए हैं, इस

स्थिति को स्पष्ट करें ताकि मणिपुर के लोगों में जो भय है, वह समाप्त हो, वहां के लोगों का जनजीवन सामान्य हो सके और आवश्यक वस्तुं शीघ्रताशीघ्र उपलब्ध कराने की कार्रवाई करें.(व्यवधान)

अध्यक्ष महोदय : श्री रामजीलाल सुमन, क्या यह समय प्रश्न पूछने के लिए है? आप सब लोग बहस करते हैं। आधे घंटे में कॉलिंग अटेंशन खत्म होना चाहिए।

...(व्यवधान)

श्री रामजीलाल सुमन (फ़िरोज़ाबाद) : अध्यक्ष महोदय, मणिपुर में स्थिति अत्यंत संवेदनशील है। गृहमंत्री जी ने कहा कि वह नहीं आ सके, इसके लिए क्षमाप्रार्थी हैं। मैं सबसे पहले एतराज दर्ज कराना चाहता हूं कि हमें गृहमंत्री जी का वक्तव्य नहीं मिला, वक्तव्य मिला तो अंग्रेजी में मिला। हमारा अंग्रेजी का ज्ञान थोड़ा कमजोर है, अगर हिंदी में मिल जाता तो बड़ी कृपा होती। वक्तव्य दोनों भाषाओं में मिलना चाहिए था, वह उपलब्ध नहीं हुआ है।

MR. SPEAKER: You are absolutely right. Since he has tendered apology, we should be gracious in accepting it. This does not happen everyday; it has happened today. We are not exonerating him.

श्री रामजीलाल सुमन : अध्यक्ष महोदय, मुझे विश्वास है कि इस तरह की घटनाओं की पुनरावृत्ति नहीं होगी।

मणिपुर में नाकाबंदी का जिक्र हमारे दूसरे सहयोगियों ने भी किया है।

मैं माननीय गृह मंत्री जी से कहना चाहता हूं कि हमारे यहां संघीय व्यवस्था है जिसके अंतर्गत केन्द्र और राज्य सरकारों के बीच में काम का बटवारा है। मैं उन शक्तियों के बारे में जानता हूं लेकिन यह मामला इतनी पेचीदा और संवेदनशील है कि केवल राज्य सरकार पर नहीं छोड़ा जा सकता है। वहां के राष्ट्रीय राजमार्ग संख्या 39 और 53 पूरी तरह से अवरुद्ध किये गये जिससे लोग बेहद परेशान हैं। रोजमर्रा की चीजों के दाम काफी ऊंचे चले गये हैं कि वे भी लोगों को उपलब्ध नहीं हो पा रही हैं। इतना ही नहीं, सरकारी कार्यालयों में आग लगा दी गई। अध्यक्ष महोदय, आप जानते हैं कि दुनिया की कोई ऐसी समस्या नहीं है जिसे बातचीत के माध्यम से हल न किया जा सके.(व्यवधान)

MR. SPEAKER: Put your question please.

श्री रामजीलाल सुमन : अध्यक्ष महोदय, जो बातचीत करने की प्रक्रिया चल रही है, उसका हम स्वागत करते हैं। यह प्रक्रिया पिछले 1997 से चल रही है और वार्ता के 41 दौर हो चुके हैं। वृहद नागालैंड की समस्या के कारण अरुणाचल प्रदेश, असम और मणिपुर में तनाव होता है । क्या बात आगे बढ़ रही है। ग्रुप ऑफ मिनिस्टर्स के अध्यक्ष श्री ओस्कार फर्नान्डीज हैं। मैं जानना चाहता हूं कि उस कमेटी की रिपोर्ट की क्या प्रगति हुई है, उसकी क्या संभावना है, इस बारे में गृह मंत्री जी बतायें।

MR. SPEAKER: No, I will not allow further.

श्री रामजीलाल सुमन : प्रो. विजय कुमार मल्होत्रा और श्री थावर चन्द गेहलोत ने जो बात कही, मैं उसका राजनीतिकरण नहीं करना चाहता लेकिन मैं यह भी मानता हूं कि इन लोगों ने समस्या हल करने की अपनी तरफ से कोशिश की। उस समय श्री लाल कृष्ण आडवाणी गृह मंत्री थे, जब श्री टी.बी. मुड़वा के पास पाकिस्तान का पासपोर्ट था, उसे हिन्दुस्तान का पासपोर्ट दिया गया था, वह एक प्रयास था। मैं समझता हूं कि किसी तरह समस्या का हल निकले लेकिन कुल मिलाकर स्थिति यथावत है कि जहां तक राज्य सरकार का सवाल है.(व्यवधान)

अध्यक्ष महोदय : आप प्रश्न पूछिये।

श्री रामजीलाल सुमन : वहां के मुख्यमंत्री ने कहा है कि राज्य में कोई अलगाववादी कैम्प नहीं चल रहे हैं लेकिन ऐसे चार जिले आइडैंटिफाई किये गये हैं, जहां अलगाववादी कैम्प चल रहे हैं। यह बहुत गम्भीर मामला है। मैं आपके माध्यम से माननीय मंत्री जी से जानना चाहता हूं कि ग्रुप ऑफ मिनिस्टर्स की जो कमेटी बनी है और उन लोगों के साथ जो 41 वार्ता के दौर हुये हैं, उसके क्या अपेक्षित परिणाम निकले हैं और समस्या का हल निकालने के लिये सरकार के कदम कितने आगे बढ़े हैं? राज्य सरकार ने जो जानकारी उपलब्ध कराई, माननीय गृह मंत्री जी ने उसे यहां पढ़ दिया है लेकिन अपनी तरफ से ऐसा कुछ नहीं कहा। वहां रोज़मर्रा की चीजें उपलब्ध नही हो पा रही हैं। माननीय गृहमंत्री जी ने कहा कि 15 जुलाई को बुलाकर उन से बातचीत की गई लेकिन मैं जानना चाहता हूं कि उस वार्ता का क्या हल निकला, क्या सरकार सार्थक प्रयास कर रही है, यदि हां, तो लोगों की परेशानी दूर करने के लिये सरकार द्वारा क्या सकारात्मक और प्रभावी कदम उठाये जाने की बात की जा रही है? वे क्या हैं ?

MR. SPEAKER: It is unfortunate that I have to remind even the senior hon. Members of this House of the rules. The rule says:

> "There shall be no debate on such statement at the time it is made but each member in whose name the item stands in the list of business may, with the permission of the Speaker, ask a clarificatory question ."

Now, Shri Rupchand Pal.

SHRI RUPCHAND PAL (HOOGHLY): Sir, in view of the continuing economic blockade for about 44 days now, you can well imagine the acute hardship and inhuman suffering being faced by the people of Manipur.

MR. SPEAKER: Please put your question.

SHRI RUPCHAND PAL : We are amazed to know that the Union Government took about one month before the Home Secretary held any meeting with the Chief Secretaries of the concerned States. This is very unfortunate. The Home Secretary is visiting the area very soon. Only yesterday some positive developments have taken place. Representatives of Manipur Government and ANSAM have met and some positive and encouraging developments have taken place.

Why does the Secretary, Ministry of Home Affairs, with the appropriate briefs of the Government of India not reach there immediately and provide them appropriate advice? There are several sensitive things. One is about the ethnic problem. The other is about the alternative routes. NH-39 is blocked; NH-53 is there but there is a problem of insurgency. There is a problem of bridge to be repaired by the Border Roads Organisation. In such a situation, with the appropriate brief, why not the Secretary, Ministry of Home Affairs immediately join the deliberations that are on-going, involving the three States and the Naga Students Union.

MR. SPEAKER: Hon. Members, according to the rules, five hon. Members names came on the ballot and have been mentioned. But this being a very sensitive matter - there is an hon. Member from Manipur - I think, as a special case, without being creating a precedent, I will allow Dr. Thokchom Meinya of Manipur to put a question. No speech, put only a relevant question. Do not give speech.

DR. THOKCHOM MEINYA (INNER MANIPUR): Thank you, Sir, with due respect to all the Members present here, I would like to, before putting the questions, state that I had raised this issue first in the `Zero Hour' on 26th of last month and again Matters Under Rule 377 on 28th of last month.

The Government is very judiciously helping the State Government in this connection and the results are coming out. The Government of Manipur and the ANSAM have started negotiations. In the beginning, I would like to refute the charge raised by our Member, the Mover of the Calling Attention, that Manipur is a fit case for imposing President's rule. I do not agree with his charge.

MR. SPEAKER: It is for the hon. Minister to refute.

DR. THOKCHOM MEINYA : Yes, Sir. I know the ground situation as I was a Minister in the Secular Progressive Front government in Manipur before I became the Member of this House. We have been running this Secular Progressive Front Government for more than three years. For your information, this is the longest, continuous running Government in Manipur till date. With these words, I would like to put some questions which I have raised earlier.

We know that Manipur has the capacity to store essential commodities for more than a month. Manipur has been suffering for all these years because of blockades, etc. as Manipur has only two lifelines. In order to protect such situations, I think, the Government of India should help the State Government. This is my request. One month's essential commodities can be stored in our State. When are we going to keep substantial amount of foodstuff, essential commodities and medicines for use in these types of eventualities?

The next is regarding the creation of Manipur National Highway Protection Force because Manipur has only two lifelines. Once they are cut off, we are placed nowhere. There is no connectivity at all. So, I would like to know when is the Government of India going to create Manipur National Highway Protection Force.

Last day why do we not include the representatives of Manipur in the negotiations between the Government of India and the NSCN (IM) on the issues of Manipur and Nagaland? Thank you, Sir.

MR. SPEAKER: Mr. Konyak Wangyuh. Please put only question; no preface.

SHRI W. WANGYUH KONYAK (NAGALAND): In the beginning, I want to say a few words only. . (*Interruptions*)

MR. SPEAKER: Just put the question.

SHRI W. WANGYUH KONYAK : No, Sir.

MR. SPEAKER: Then, I will not call you. Your name is not there. When I am saying something, you are refuting me.

SHRI W. WANGYUH KONYAK : Mr. Speaker, you have given permission to say a few words.

MR. SPEAKER: No, I have said, only put two questions.

SHRI W. WANGYUH KONYAK : I do not have few questions. I have few suggestions only. While this blockade is happening... . (*Interruptions*)

MR. SPEAKER: This is not a debate. You go and meet the Minister for Home Affairs.

SHRI W. WANGYUH KONYAK : It is not by the underground.... (*Interruptions*)

MR. SPEAKER: Then, I will stop you; I will not allow you. Why do you not put the question?

SHRI W. WANGYUH KONYAK : I do not have the question. I will put the suggestion.

I want to say a few points. Manipur economic blockade has been spearheaded by the Nagaland Students Union at Manipur, not by any underground organisation as stated by Shri Ajoy Chakraborty.

13.00 hrs.

This has been continuing for the last 44 days. But the Central Government has been keeping quiet. I told the ANSAM leader to go to Manipur. But there is a tug of war. Let me say for the benefit of the Home Minister that the Chief Minister, Manipur call the ANSAM leaders to Imphal. They refused to go to Imphal. Then the ANSAM leaders requested the Chief Minister to come to Churachandpur. The Chief Minister refused to go to that side. Hence, Manipur people are suffering alone. There is a tug of war between them. The Chief Minister has requested ANSAM leaders several times.. (*Interruptions*)

MR. SPEAKER: This is the problem. You are not cooperating with the Chair. You were not entitled to be asked to intervene but I allowed you. Now, you are not cooperating.

SHRI W. WANGYUH KONYAK: I want to suggest to the Home Minister that if the Government of India is so serious to resolve this issue, then the Home Minister should call the Chief Minister and the ANSAM leaders to Delhi and settle the case here and solve the problem. Otherwise, the situation will go on like this and this will continue for more than a year.

MR. SPEAKER: Thank you very much for your cooperation.

श्री शिवराज वि. पाटील : श्रीमन्, इस चर्चा में कुछ मुद्दे उठाए गए हैं और उनके संबंध में मैं अपने उत्तर में कुछ कहना चाहूंगा। पहला मुद्दा यह है कि क्या वहां की सरकार ANSAM के लोगों के साथ बातचीत कर रही है। यहां पर इंटर स्टेट काउंसिल की मीटिंग हुई थी और उस मीटिंग में मणिपुर, नागालैन्ड और असम के मुख्य मंत्री आए थे। हमने उनको उस समय भी कहा था कि वे एक दूसरे के साथ बात करें और ये जो मसले वहां पर पैदा हो रहे हैं, उनको हल करने की कोशिश करें। इंटर स्टेट काउंसिल की बैठक इसीलिए बुलाई जाती है। उसके बाद मणिपुर के मुख्य मंत्री को सूचित किया गया था कि ANSAM के लोगों के साथ बात करें। वहां के राज्यपाल के साथ भी हमारी बातचीत होती रही। उनकी रिपोर्ट हमारे पास आती रही। हमारे होम सैक्रेटरी शुरू से ही वहां के चीफ सैक्रेटरी, होम सैक्रेटरी और डीजी के साथ बातचीत कर रहे थे और सूचित कर रहे थे जो

कदम अवश्य उठाने चाहिए, उनमें जो लोग इस प्रकार से नाराज़ होकर या किसी दूसरी वजह से ऐसा कर रहे हैं, उनके साथ बातचीत करें। उनको बातचीत के लिए न्यौता दिया गया था मगर वह बातचीत कल तक नहीं हो सकी थी। वह न्यौता जब दिया गया तो उन बच्चों ने कहा कि मुख्य मंत्री सेनापति जाएं या कहीं और जाकर बात करें। मुख्य मंत्री कहीं भी जा सकते हैं और जाएंगे भी, लेकिन मुख्य मंत्री, प्रधान मंत्री या मंत्री अगर एक एक सिचुएशन के लिए दूसरी तरफ गए तो दूसरी जगह की जो सिचुएशन है और यह जो काम होता है, उसके ऊपर उसका असर होता है। इसलिए उन्होंने कहा था कि इम्फाल में आने के बाद हम आपसे बात करेंगे। हमने उनको फिर सूचित किया था कि अगर मुख्य मंत्री नहीं जा सकते हैं तो उनके मंत्री या दूसरे कोई प्रतिनिधि वहां पर जाएं और उन बच्चों के साथ बातचीत करें। वे बच्चे यहां पर भी आए थे और मुझसे मिले थे। उन्होंने बताया था कि हम बातचीत के लिए तैयार हैं मगर मुख्य मंत्री को आप भेज दीजिए। मैंने उनको समझाकर कहा था कि मुख्य मंत्री को भेजना जरूरी है तो हम जरूर भेजेंगे, मगर आप उसके आड़े न आएं। आप भी वहां पर जा सकते हैं। वहां जाने में कोई दिक्कत है तो सुविधा दी जा सकती है। इस प्रकार से चर्चा हुई और कल वे बच्चे सेनापति चले गए और मुख्य मंत्री के तौर से उनके दूसरे मंत्री भी चले गए और उनकी वहां पर बातचीत हुई।

जो नोट हमने आपके पास भेजा था, उसे विड्रा करके, दूसरा नोट हम आपके पास भेजने वाले थे। जब यह मामला यहां पर उठा है, तो पूरे देश के अंदर यह बात बतायी जाएगी कि गृह मंत्री यहां नहीं थे। हम इसी बात की चर्चा अपने चैम्बर में बैठे हुए कर रहे थे। यह जो हो रहा है, मुझे बताया गया कि वे बच्चे उस पर खुश हैं और उन्होंने कहा है कि ठीक है, हम आपकी मदद करेंगे। हमें बताया गया कि इस चर्चा का फल यह होगा कि जो ब्लौकेड हैं, उनको सैटल करके, वहां की स्थिति को सामान्य किया जाए। उनके साथ बात करते हुए, जब यह ब्लौकेड चल रहा था, वे हमेशा कहते रहते थे और आजकल के जमाने में रोज़ाना एक बार नहीं दो-तीन बार बातें की गई हैं - राज्यपाल, मुख्यमंत्री, मुख्य सचिव और गृह सचिव से हमारे अधिकारियों ने बात की है। मैंने

खुद भी उनके साथ बात की है। उनको यही बताया गया कि किसी प्रकार की कमी वहां उन्हें महसूस न हो, यह देखना सरकार का कर्तव्य है, प्रान्त की सरकार का कर्तव्य है। केन्द्र सरकार उसमें मदद करेगी। उसे देखना हमारा भी कर्तव्य है। उसे आप भी देखें और कुछ रास्ता निकालें। उन्होंने रास्ता यह निकाला कि पहले जो मूवमेंट नेशनल हाईवे 39 पर हो रही थी, उसके मुकाबले नेशनल हाईवे 53 पर मूवमेंट करना आसान था और हमने उन्हें बताया था कि नेशनल हाईवे 39 से मूवमेंट करने की बजाय, आप नेशनल हाईवे 53 से मूवमेंट करें, क्योंकि नेशनल हाईवे 53 के पुल कमजोर हैं और वह रास्ता भी अच्छा नहीं है। हमें ट्रकों के द्वारा कम सामान भेजना जरूरी था, क्योंकि पुल उसका वजन नहीं उठा सकते थे। वह काम वहां शुरू हो गया था। हमने यहां बैठकर बात की थी, कैबिनेट सचिव और

गृह सचिव ने पेट्रोलियम मिनिस्टर से बात की थी और उनके अफसरों को बताया कि वहां सबसे ज्यादा कमी पेट्रोल और कुकिंग गैस की है, उसकी पूर्ति करने की आवश्यकता है। एक सुझाव दिया गया कि सौ-दो सौ ट्रक भेजे जाएंगें, उनको एस्कोर्ट दिया जाएगा और वहां दीमापुर से या दूसरी किसी जगह से सामान को भेजा जाएगा। इस प्रकार की व्यवस्था वहां पर की गई है। राज्य सरकार के पास हमारे आर्मी के ब्रिगेड्स हैं, हमारी पैरामिलिटरी की फोर्सिस और आर्म राइफल्स के लोग भी वहां पर हैं और राज्य पुलिस भी वहां पर है। हमने उनसे यही कहा था कि आपको उसका उपयोग समझ कर करना चाहिए क्योंकि वे बच्चे आपके ही हैं। वे कहीं माल ले जाने में रुकावट पैदा कर रहे हैं, तो ऐसा पूरी तरह से न हो, इसे आप देखें। आप इसका समझ कर उपयोग कीजिए और इसके लिए जब कभी सवाल पैदा होता है, किसी डिस्ट्रिक्ट का सवाल पैदा होता है, राज्य का सवाल पैदा होता है, उसकी चर्चा के लिए यहां आता है, अगर वह रूल में नहीं हो और चर्चा के लिए आपने उस मुद्दे को उठाया तो हम कभी नहीं कहते कि उसका उत्तर नहीं देना चाहिए। मगर जब चर्चा के लिए सवाल उठता है तो ऐसा मान कर चला जाता है कि डिस्ट्रिक्ट या प्रांत का काम हो, उसे केंद्र सरकार को ही करना है। अगर मैं यूपी में जाना चाहता हूं तो यूपी की सरकार कहती है कि तुम क्यों आना चाहते हो, अगर मैंने गुजरात में जाना चाहा तो गुजरात की सरकार कहती है कि आप क्यों आए और हम दूसरी तरफ जाना चाहेंगे तो हमसे पूछा जाएगा कि आप वहां क्यों नहीं गए। हम लोगों को यह देखना है कि वहां की जो सरकार है, उनकी हमें मदद करनी है और मदद करने का काम हम उनको आर्मी दे कर, पैरामिलटरी फोर्सिस दे कर, उनको राय दे कर, उनको माल दे कर, उनको आयल दे कर, उन्हें फूडग्रेंस दे कर, उनको दवाएं दे कर, हम उनकी मदद करने के लिए हम बाध्य हैं और हम जरूर करेंगे।

प्रो. विजय कुमार मल्होत्रा : क्या आपको वहां की सरकार ने मना किया था कि आप वहां पर मत आइए? Did they say: "do not come there."?

श्री शिवराज वि. पाटील : मैं यह कह रहा था कि सवाल यह पूछा गया कि आप क्यों नहीं गए? हमसे सैक्रेटरी ने भी बात कही कि आप जल्दी क्यों नहीं जा रहे हैं। मैं आपको और सम्मानीय सदस्य को बताना चाहता हूं कि one of the hon. Members said: 'why did the Home Secretary not go there in time?'

I will tell you why it was not possible for him to go there immediately. It is because so many things are happening in the country. There are States which are flooded. There are many things to be done. If he goes there, then he is not available here. That is why he has to be here. The main man has to be in the sea so that he may coordinate. This simple principle of administration has to be understood by the honourable erudite Members of this House. It will help us. Suppose I ask the Home Secretary to go there and he is not available. Then, he will not be in a position to coordinate. Moreover, these days, we have got communication facilities. If you want to talk to anybody in any part of the country every minute, it is not going to be difficult. But let us understand these simple and basic facts of administration.

The Government of India has the authority when the Government of the State is not there. But when the Government of the State is there, it is primarily their responsibility and through the Government of the State, we help the people. We help the people and we will definitely help the people in this respect. Let there be no doubt about it. All the same, I am promising this in the House that we shall see that the people in Manipur, or for that matter, people in Nagaland or any other State, shall not suffer. We will see that they do not suffer. Now, what will we do? I cannot explain in great detail what I will do. What we will do is we will use all the possible routes. If things have to be flown, we will do that. If things have to be sent from the adjoining States, we will do that. Anything that we can do, we will do. But then the first opportunity will be given to the State Government to manage. If it is not possible for them, we will certainly do it from here.

Sir, while discussing this issue, one more issue has been raised by several hon. Members. Though it is not very pertinent, as it has been raised, I would like to say as to what has happened in the talks that were going on between the Group of Ministers and Shri Padmanabhaiah, the acting interlocutor with Mr. Muivah.

They had discussions here; they did have discussions outside also. The Peace Agreement, which was in existence and was coming to an end, has been extended for six months. They have said that they would discuss this matter with their friends in Nagaland also. That also is to be extended by six months. I am not going into all these issues. We all know how difficult are these discussions; we all know what had happened when the NDA Government was in power. We did not criticise the Government in the House. At that time, the Legislative Assembly was burnt up. You should not forget that. You should not forget that these are delicate matters. When we are trying to deal with that in a delicate manner, we are not hurting anybody's susceptibility or sensitivity. We are trying to deal with it. And fortunately for us, we have your criticism and cooperation also. When you criticise, you criticise for publicity. But in your heart in hearts, you do cooperate with us.. (*Interruptions*)

PROF. VIJAY KUMAR MALHOTRA : Sir, this is very objectionable. We criticise seriously and not for the publicity.. (*Interruptions*)

SHRI SHIVRAJ V. PATIL: Sir, he is not able to even tolerate this sentence.. (*Interruptions*)

MR. SPEAKER: I am not disputing it.

. (*Interruptions*)

MR. SPEAKER: You sit down. So many advisers are here. He has already spoken.

. (*Interruptions*)

SHRI SHIVRAJ V. PATIL: Sir, they are very good legislators. They know how to criticise; they know how to cooperate. They cooperate in a manner that helps us. We accept that thing. But criticism, they have to do because they have to show that they are sitting in the Opposition and we do not mind that.. (*Interruptions*)

MR. SPEAKER: You have also cooperated by asking for the dissolution of the Government.

. (*Interruptions*)

MR. SPEAKER: You please sit down. You will be given a chance.

. (*Interruptions*)

SHRI SHIVRAJ V. PATIL: Sir, I have to make a submission to this House. The North-Eastern States have many tribes living there. Sometimes, there are conflicts and difficulties between them. They have their own problems and issues. From here, we shall have to understand the problems and issues of the people living there, of all the tribes living there. We have to conduct ourselves in such a manner that the difficulties and differences between them are reduced and do not increase. That is exactly what we are doing.

When we take this kind of a stand, it becomes difficult to get the results immediately. Now, we have to do it in a manner that it does not become difficult. That is what the Governments which had been here in Delhi had been doing; we are doing it and we will continue to do.

प्रो. विजय कुमार मल्होत्रा : यह इस तरह की भीषण परिस्थिति है, यह जवाब उसके मुताबिक नहीं है। ये अपनी जिम्मेदारी से भाग रहे हैं। हम इनके जवाब के प्रोटैस्ट में सदन का बहिष्कार करते हैं।

13.15 hrs.

(At this stage, Prof. Vijay Kumar Malhotra and some other Hon. Members left the House)

MR. SPEAKER: Hon. Members, it is also the right of the hon. Member to walk out.

MR. SPEAKER: There is no luncheon recess; and we will now take up 'urgent matters'. Shri Anwar Hussain now.

. (*Interruptions*)

MR. SPEAKER: I will call you. Your name will be called. Please sit down.

<u>13.16 hrs.</u> (Mr. Deputy-Speaker *in the Chair*)